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Dated: 20/7/94.

Applicant in person with
Sh. S. Natarajan ^{counsel} for the applicant
and Sh. A. I. Bhatkar, counsel
for the respondents.

Sh. Natarajan states that
he does not wish to proceed
with this application. It is
dismissed for want of
prosecution. No order as to
costs.

✓ 17

257

at 20/7/94.

Order/Judgement
to Applicant/...
on 1/8/94

418

(M. S. Deshpande)
V/c.